

ITEM NO.59

COURT NO.10

SECTION PIL-W/IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 991/2013

CENTRE FOR PUBLIC INTEREST LITIGATION

Petitioner(s)

VERSUS

U.O.I & ORS.

Respondent(s)

[Application for direction]

WITH

SLP(C) No. 1808/2016 (IV-A)

Date : 03-11-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Neha Rathi, Adv.
Mr. Pranav Sachdeva, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Ruby Singh Ahuja, Av.
Mr. Vishal Gehrana, Adv.
Mr. Utsav Trivedi, Adv.
Mr. Sahil Monga, Adv.
Mr. Shubham Saigal, Adv.
Mrs. Manik Karanjawala, Adv.
For M/S. Karanjawala & Co.

For R.No.8 in Mr. Sidharth Sethi, Sr. Adv.
WC 991/13 Mr. Kunal Mimani, Adv.
Mr. Dheeraj Nair, AOR

For RBI Mr. V. Giri, Sr. Adv.
Mr. C. Mukund, Adv.
Mr. Pankaj Jain, Adv.
Ms. Swati Guha Mazumdar, Adv.
Mr. M.B. Elakkumanan, Adv.
Mr. Mohd. Faris, Adv.
Mr. Bijoy Kumar Jain, Adv.

Mr. Kapil Sibal, Sr. Adv.
 Mr. H.S. Chandhioke, Adv.
 Mr. Prashant Mishra, Adv.
 Mr. S. Arthwan, Adv.
 Mr. K. John, Adv.
 Mr. Abhay Kumar, Adv.

Ms. Pinky Anand, ASG
 Ms. Asha Gopalan Nair, Adv.
 Mr. Ranjeet Kumar, Adv.
 Mr. Balendu Shekhar, Adv.
 Ms. Snidha Mehra, Adv.
 Mr. Sumit T., Adv.
 Ms. Kirti Dua, Adv.
 Mr. Rajesh Ranjan, Adv.
 Mrs. Anil Katiyar, Adv.
 Mr. Mukesh Kumar Maroria, AOR

R.No.4 in
 SC 1808/2016

Mr. N. Ganpathy, Sr. Adv.
 MR. Kamal Shankar, Adv.
 Mr. Atul N., Adv.
 Ms. Arti Singh, Adv.

R.No.5 in WC 991/13
 & R.Nos. 1 & 2 in
 SC 1808/2016

Mr. Ramji Srinivasan, Sr. Adv.
 Mr. Rana Mukherjee, Sr. Adv.
 Mr. Pramod Dayal, Adv.
 Mr. Nikunj Dayal, Adv.
 Ms. Payal Dayal, Adv.
 Mr. Tushar Bhardwaj, Adv.
 Mr. Sohil Yadav, Adv.

For R.No.11 in
 WC 991/13

Mr. Siddharth Singla, AOR
 Ms. Swikriti Singhania, Adv.

R.No.5 in
 SC 1808/16

Mr. Aditya Bhat, Adv.
 Ms. Shristi Singh, Adv.
 Mr. Dhruv Sood, Adv.
 Mr. Rhythm B., Adv.
 Ms. Bhargavi, Adv.
 Mr. Mayank Pandey, AOR

Mr. Neelesh Singh Rao, Adv.

UPON hearing the counsel the Court made the following
 O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

Written submissions, if any, be filed by Monday
6th November, 2017.

(MADHU BALA)
COURT MASTER (SH)

(SUMAN JAIN)
BRANCH OFFICER